

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/7313/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the th 04 August, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJK/2023/1343 dated 21.07.2023

Madam,

With reference to the above, I am directed to inform you that Smti Dristisikha Baruah, Munsiff cum JMFC, Gossaigaon has been granted permission to avail LTC for the block period of 2022-2025, to travel to Pondichery via Bengaluru, along with her husband and minor son w.e.f 03.12.23 to 12.12.23, by the shortest possible route, as per existing Rules.

Smti Baruah may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 7314 - 7317 /A.
Copy to:-

Dated 04/08/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Dristisikha Baruah, Munsiff cum JMFC, Gossaigaon, with reference to her letter dated 19.07.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR(VIGILANCE)

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